

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

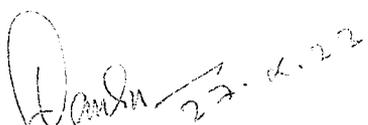
Pursuant to the Communication No. 49393/RG dated 27-10-2023 of the Worthy Registrar General regarding the modification of the current Roster, it is hereby notified for the information of all the concerned that Hon'ble Mr. Justice Rahul Bharti will hold the Single Bench in the Srinagar Wing of the Hon'ble High Court from 30th of October, 2023 to 12th of November, 2023 and His Lordship will take up for hearing the cases assigned as per the instant Roster to the Single Bench of Hon'ble Mr. Justice Sanjeev Kumar in the Srinagar Wing for the aforesaid period.

Dated:- 27-10-2023.

Sd/-
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti.
... for information.
3. Incharge NIC.
4. Shri Tajamul Hussain, Software Developer, for information and further necessary follow up.
5. Notice Boards.
6. Office file.


Registrar Judicial